

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 22 OF 2016 &
IA NOS. 55, 56, 57 & 115 OF 2016**

Dated: 1st September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Sun E Solar B.V.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Abhishek Malhotra
Mr. Aditya Kumar Singh
Mr. Ankit Chaturvedi

Counsel for the Respondent(s)

:

Mr. Sai Vinod for R-1

Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza for R-2 & 3

ORDER

List the matter for further hearing on **29.09.2016.**

**(I.J. Kapoor)
Technical Member**
ts/mk

**(Justice Ranjana P. Desai)
Chairperson**